

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **01.02.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : MA/953/2019

**PETITION NUMBER** : CP/510/IB/2017

**NAME OF THE APPLICANT** : The Assistant Provident Fund Commissioner &  
Recovery Officer

**NAME OF THE RESPONDENT** : R. Raghavendran (Liquidator)  
(Veesons Energy Systems Pvt Ltd)

**UNDER SECTION** : Sec.60(5)(C) of IBC

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**ORDER**

Ld. Counsel for Applicant and Ld. Counsel for Respondent are present through video conferencing mode.

Even though the Counsel for PPF Mr. P.K. Pannerselvam, is visible on screen but not audible.

In view of the technical glitch arising on the part of the Applicant, we are constrained to adjourn this matter to

**08.03.2021.**

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

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**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)